

by each family for forestry works should be replaced by specific contractual obligations.

7. Development of forests in tribal areas, instead of being planned in isolation, should form an integral part of the comprehensive plans of the integrated tribal development areas. The need of the local economy should get the highest priority in such forestry programmes.

8. In the plantation of species for industrial and commercial use, a mixture of species which may yield fodder, fruit or minor forest produce should be introduced.

9. A cadre of forest officers, properly trained and wedded to the principle of tribal development, should be built up in the Forest Departments and deployed in tribal areas.

10. Selected forest officers should be appointed as Project Administrators in selected Integrated Tribal Development Projects, where it is envisaged to plan for forestry oriented economy.

11. Specific organisation should be created in the Department of Agriculture at the Centre and Department of Forests in the States to plan and monitor forestry development projects in line with decisions indicated earlier and to keep close and constant liaison with other Central Ministers and State Departments.

Krishna Waters to Rayalaseema

3003. SHRI P. RAJAGOPAL NAIDU:

SHRI P. VEKATASUBRAIAH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any proposal has been sent by the Government of Andhra

Pradesh regarding giving Krishna Waters to Rayalaseema; and

(b) if so, the action taken by the Government?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No project report for utilising Krishna Waters to irrigate areas in the Rayalaseema area has so far been received in the Central Water Commission from the Government of Andhra Pradesh.

(b) Does not arise.

खरीफ फसल के लिये उर्वरकों की सलाह

3004. श्री सुभाष साहूजा :

श्री यशबल शर्मा :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि किसानों को खरीफ फसल के लिये उर्वरकों की सलाह करने में कठिनाइयाँ हो सकती हैं; और

(ख) यदि हाँ, तो इस बारे में क्या कार्यवाही करने का प्रस्ताव है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) :

(क) जी नहीं।

(ख) प्रश्न ही नहीं होता।

Aided Schools in Delhi

3005 SHRI R. K. MHALGI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Aided Schools in Delhi would change their status if the Statehood is granted to Delhi;

(b) whether the teachers employed in the aided schools would be treated on par with those engaged in the Government schools; and

(c) if not, what would be their status?